

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 238
(CAA)-62/ND/2021

IN THE MATTER OF:

M/s.Ritesh Spinning Mills And M/s.Ritesh ... Applicant/Petitioner
Properties and Industries

Under Section: 230-232

Order delivered on 06.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Satwinder Singh, Advocate for the Petitioner Companies, Ms. Hemlata Rawat, St Counsel and Aayushmaan Vatsyayana, Advocate for OL, Mr. Sunil Agarwal, Senior Standing Counsel, Mr. Tushar Gupta, Junior Standing Counsel with Nandini Sahajwani, Advocate, for Income Tax Department

ORDER

Renotify this case on 09.08.2021



(T.S. SINGH)
COURT OFFICER